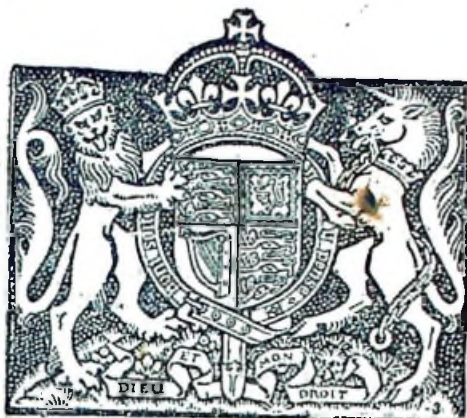




The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 31. CUTTACK, FRIDAY, JULY 23, 1937.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA FOR JULY AND AUGUST 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
JULY 1937—			
Tuesday, 20th	}	HALT.	
to			
AUGUST 1937			

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
AUGUST 1937—			
Monday, 2nd	8-30 A.M.	Leave Cuttack.	By special train.
	10-30 A.M.	Arrive Puri.	
		Detrain and drive to Government House.	

PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

Secretary to His Excellency
the Governor of Orissa.

All arrivals and departures will be private.

HOME, REVENUE AND FINANCE
DEPARTMENTS.

the trial of the election petitions mentioned
in the schedule to the said notification.

NOTIFICATIONS.

The 15th July 1937.

No. 7648—4P-27/37-A.—Under section 407 (2) of the Code of Criminal Procedure (Act V of 1898) Babu Sachidananda Misra, Subdivisional Officer, Chatrapur, in the district of Ganjam, is vested with the powers to hear appeals from convictions by Magistrates of the second and third class.

The 15th July 1937.

No. 7651—LC-12 of 37-A.—Whereas Rai Bahadur Radha Kanta Ghosh has resigned his office as a Commissioner to which he was appointed by the notification no. 6619-A., dated the 5th June 1937, His Excellency the Governor, in exercise of the powers conferred by sub-paragraph (1) of paragraph 4, Part III of the Government of India (Provincial Elections) (Corrupt Practices and Election Petitions) Order, 1936, and in partial modification of the said notification, is hereby pleased to appoint Babu Banchhanidhi Mahapatra, Advocate, Cuttack, in place of the said Rai Bahadur Radha Kanta Ghosh, to be one of the Commissioners for

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 19th July 1937.

No. 7826—ID/4-13/37-A.—Babu Loknath Patnaik, Deputy Magistrate and Deputy Collector, has been granted by the High Commissioner for India an extension of leave on average pay for one month.

The 20th July 1937.

No. 7861—4P-40/37-A.—Babu Ishvar Chandra Misra, Munsif on probation in the district of Cuttack, is vested with the powers of a Magistrate of the third class in that district and is directed under the proviso to section 357 of the Code of Criminal Procedure, 1898 (Act V of 1898), to take down evidence in English language.

The 21st July 1937.

No. 7913-Pol.—Babu U m a k a n t a Mahapatra, Oriya Translator to Government, is granted leave on average pay for twenty-one days under rules 288, 289 and 291 of the Bihar and Orissa Service Code, with effect from the 20th June 1937.

The 21st July 1937.

No. 7914-Pol.—Babu B i m b a d h a r Pattanaik, assistant to the Oriya Translator to Government, is appointed to act as Oriya Translator to Government, during the absence on leave of Babu Umakanta Mahapatra, Oriya Translator to Government.

P. T. MANSFIELD,

Chief Secretary to Government.

The 21st July 1937.

No. 5366—2/37-F.—In pursuance of sub-section (3) of section 175 of the Government of India Act, 1935, the Governor of

the province of Orissa is hereby pleased to authorise the Governor or a Deputy Governor of the Reserve Bank of India, for the time being, to execute on behalf of the Governor of the said province treasury bills and other Government securities issued by the Government of the said Province in respect of any loan contracted under the provisions of the said Act.

Notification no. 4749—2/37-F., dated the 23rd June 1937, is cancelled.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATIONS.

The 16th July 1937.

No. 3502-E.—In exercise of the powers conferred by clause (a) of sub-section (1) of section 10 and sub-sections (1) and (2) of section 11 of the Madras Hindu Religious Endowments Act, 1926 (Madras Act II of 1927), the Government of Orissa are pleased to direct that a Board with headquarters at Berhampur shall be constituted for the district of Ganjam excluding the Agency Tracts, and that the said Board shall consist of a President and four Commissioners and shall be called the "South Orissa Hindu Religious Endowments Board".

The 16th July 1937.

No. 3503-E.—In exercise of the powers conferred by sub-section (3) of section 12 of the Madras Hindu Religious Endowments Act, 1926 (Madras Act II of 1927), the Government of Orissa are pleased to appoint the following persons as President and Commissioners of South Orissa Hindu Religious Endowments Board as has been shown against their names :—

- (1) Babu Badyanath Das, B.L., Subordinate Judge, Berhampur—*Commissioner and President.*
- (2) Sriman Abhimanyu Patnaik Mahasaya, Retired Deputy Collector, Russelkonda—*Commissioner.*
- (3) Rai Sahib Charu Chandra Coari, B.L., Munsif, Berhampur—*Commissioner.*
- (4) M. R. Ry. G. Ranga Rao, B.L., Munsif, Berhampur—*Commissioner.*
- (5) Babu Sachidananda Misra, B.L., Deputy Collector, Chatrapur—*Commissioner.*

By order of the Governor,

E. R. WOOD,

Secretary to Government.

SUBORDINATE CIVIL SERVICE.**HOME, REVENUE AND FINANCE
DEPARTMENTS.****NOTIFICATION.***The 20th July 1937.*

No. 7858-A.—Maulavi Fahimul Haq, Sub-Deputy Collector and Sub-Deputy Magistrate in the Jajpur subdivision of the district of Cuttack, is vested with the powers of a Magistrate of the second class.

P. T. MANSFIELD,

Chief Secretary to Government.

**DEPARTMENT OF HEALTH AND
PRISONS SERVICES.****NOTIFICATION.***The 20th July 1937.*

No. 15435-P.H.—On completion of his nutritional training at Coonoor, Rai Sahib Dr. B. Nayak, M.B., D.P.H., a Medical Officer of Health of the Orissa Public Health Service, is reposted to Puri as Health Officer on foreign service under the Puri Lodging House Committee, with effect from the date he takes over charge.

Temporary Civil Assistant Surgeon Dr. E. Mahapatra, M.B., B.S., acting Health Officer, Puri Municipality, on being relieved by Rai Sahib Dr. B. Nayak, M.B., D.P.H., is posted to Puri Pilgrim Hospital on supernumerary duty until further orders.

G. VERGHESE, LT.-COL., I.M.S.,

*Director of Health and Prisons Services,
Orissa.*

**SUBORDINATE EDUCATIONAL
SERVICE.****NOTIFICATION.***The 20th July 1937.*

No. 19.—Maulavi Sayed Talatuf Ali, a Sub-Inspector of Schools in the district of Cuttack, is allowed leave, preparatory to retirement, on half average pay on medical certificate for two months under rules 284, 289-91 and 295 of the Bihar and Orissa Service Code, in extension of the leave

granted to him in notification no. 17, dated the 16th June 1937.

H. DIPPIE,

Director of Public Instruction.

CO-OPERATIVE SOCIETIES.**NOTIFICATION.***The 20th July 1937.*

No. 3538.—Whereas after the holding of an inquiry under sub-section (1), section 38 of the Madras Co-operative Societies Act (VI of 1932), into the constitution, working and financial condition of the Bellopur Co-operative Society bearing registration no. J.17 of 17th April 1926 in the Ghumsurtaluq in the district of Ganjam, I am of opinion that the said society ought to be dissolved; now therefore, in exercise of the power conferred by sub-section (1), section 44 of that Act, I hereby cancel the registration of the said society.

And further, in exercise of the power conferred by sub-section (1), section 47 of the same Act, I hereby appoint M. R. Ry. M. Ramamurty Pantalu Garu, Assistant Registrar, Co-operative Societies, Ganjam Circle, to be liquidator of the abovenamed society.

S. C. ROY,

Deputy Registrar, Co-operative Societies.

**OFFICE OF THE INSPECTOR-GENERAL
OF REGISTRATION.****NOTIFICATION.***The 14th July 1937.*

No. 1549-Regn.—Babu Chandra Sekhar De, Relieving Sub-Registrar of Balasore, who is acting as Sub-Registrar at Surada in the district of Ganjam, is appointed to act as Sub-Registrar of Debidole in the district of Cuttack in place of Babu Artabandhu Rai Singh until further orders.

2. Babu K. Balarama Swami, clerk, office of the District Registrar, Ganjam, is appointed temporarily to act as Sub-Registrar of Surada until further orders.

J. R. DAIN,

Inspector-General of Registration.